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Title: Need to give Tamil Nadu its due share of water from river Cauvery.

DR. P. VENUGOPAL (TIRUVALLUR) : I wish to bring to the notice of the Union Government the urgent need to direct Karnataka Government to release Cauvery Water for cultivation in Tamil Nadu. After decades of suffering by the farmers of Cauvery delta of Tamil Nadu, CAuvery Water Disputes Tribunal was constituted by the Government of India on 2nd June, 1990 to adjudicate Cauvery water dispute. Neither the Interim Order of the Tribunal of June, 1991 nor the final verdict of February 2007 has been implemented in letter and spirit. While the final order provides for release of 419 tmc water annually, actual release of water including the draining of surplus water during monsoon is much less. Delta farmers are keeping their fingers crossed about raising the crop this year. Traditional rice bowl of Tamil Nadu looks like barren land for want of water. Skipping cultivation in the delta will plunge the country in famine. In the larger interest of the nation, I urge upon the Central Government to direct Karnataka to immediately release water to Tamil Nadu discharging its constitutional obligation.